

NOTIFICATIONS UNDER THE CENTRAL EXCISES AND SALT ACT AND NOTIFICATIONS UNDER THE SEA CUSTOMS ACT AND THE CENTRAL EXCISES AND SALT ACT.

**The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha):** On behalf of Shri B. R. Bhagat, I beg to lay on the Table—

(i) a copy of the Central Excise (Fourth Amendment) Rules, 1962 published in Notification No. G.S.R. 386 dated the 10th March, 1962, under section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-3601/61].

(ii) a copy each of the following Notifications under sub-section (4) of section 43B of the Sea Customs Act, 1878 and section 38 of the Central Excises and Salt Act, 1944, making certain further amendments to the Customs and Central Excise Duties, Export Drawback (General) Rules, 1960:—

(a) G.S.R. No. 287 dated the 10th March, 1962.

(b) G.S.R. No. 288 dated the 10th March, 1962.

(c) G.S.R. No. 289 dated the 10th March, 1962. [Placed in Library. See No. LT-3602/62].

ORDERS UNDER THE ESSENTIAL COMMODITIES ACT.

**The Deputy Minister of Food (Shri A. M. Thomas):** I beg to lay on the Table a copy each of the following Orders under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) The Roller Mills Wheat Products (Price Control) Order, 1962 published in Notification No. G.S.R. 374 dated the 17th March, 1962. [Placed in Library. See No. LT-3603/62].

(ii) The Delhi Roller Flour Mills Wheat Products (Price Control)

Order, 1962 published in Notification G. S. R. 375 dated the 17th March, 1962. [Placed in Library. See No. LT-3604/62].

NOTIFICATIONS UNDER FOREIGN EXCHANGE REGULATION ACT.

**Shrimati Tarkeshwari Sinha:** I beg to lay on the Table a copy each of the following Notifications under sub-section (3) of section 27 of the Foreign Exchange Regulation Act, 1947, making certain further amendments to the Foreign Exchange Regulation Rules, 1952:—

(i) GSR No. 50 dated the 13th January 1962.

(ii) GSR No. 264 dated the 3rd March, 1962. [Placed in Library. See No. LT-3605/62].

12.36 hrs.

ESTIMATES COMMITTEE

HUNDRED AND SIXTIETH, HUNDRED AND SIXTY-FIRST AND HUNDRED AND SIXTY-SECOND REPORTS

**Shri Dasappa (Bangalore):** I beg to present the following Reports of the Estimates Committee:—

(1) Hundred and sixtieth Report on the Ministry of Information and Broadcasting (Part III)—Office of the Registrar of Newspapers for India, Research and Reference Division and Photo Division;

(2) Hundred and sixty-first Report on the Ministry of Commerce and Industry—All India Handicrafts Board and Indian Handicrafts Development Corporation Limited; and

(3) Hundred and sixty-second Report on the Ministry of Commerce and Industry—Office of the Textile Commissioner (Part I).